

II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the Agrinnovate India Limited (AgIn), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 972/18/24]

(ii) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Reports and Accounts of the National Academy of Agricultural Sciences (NAAS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.

[Placed in Library. See No. L. T. 973/18/24]

I. Notifications of the Ministry of Textiles

II. Report and Accounts (2023-24) of CCI, Navi Mumbai, Maharashtra and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गरिटा): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles, under Section 13B of the Central Silk Board Act, 1948: -

- (1) S.O. 3182(E) ., dated the 6th August, 2024, notifying the nomination of the person, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this Notification.
- (2) S.O. 3861(E) ., dated the 9th September, 2024, notifying the nomination of certain members of Lok Sabha, as mentioned therein, having been duly elected to be Member of the Central Silk Board for a period of three years w.e.f. 02.08.2024 or till completion of their term in Lok Sabha, whichever is earlier.
- (3) S.O. 3877(E) ., dated the 10th September, 2024, notifying the nomination

of certain persons, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this Notification.

(4) S.O. 4830(E) ., dated the 7th November, 2024, notifying the nomination of the person, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this Notification.

[Placed in Library. For (1) to (4), see No. L. T. 979/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 3642(E) ., dated the 28th August, 2024, nominating two Members of Lok Sabha, as mentioned therein, to serve as Member in the National Jute Board for a period of two years from the date of Notification, issued under sub-section 4(b) of Section 3 of National Jute Board Act, 2008.

[Placed in Library. See No. L. T. 978/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 4319(E) ., dated the 1st October, 2024, amending the Principal Notification No. S.O. 5459(E), dated the 26th December, 2023, under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. See No. L. T. 977/18/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Fifty-fourth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above corporation.

[Placed in Library. See No. L. T. 976/18/24]

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Message from Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 28th November, 2024, has adopted the following Motion